

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5241  
ANSWERED ON:27.08.2010  
FUNDS FOR IMPLEMENTATION OF RTE  
Jindal Shri Naveen

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Finance Ministry has allocated funds needed for implementing the Right to Education Act (RTE);
- (b) the likely share of the Centre and States for funding the implementation; and
- (c) the time by when funds will be advanced to the Ministry to put in place the infrastructure required for Implementing the RTE?

**Answer**

MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a): Yes Sir, for the current year, Budget allocation of Rs 15000 crore for the implementation of the Right to Education Act (RTE) through Sarva Shiksha Abhiyan (SSA) has already been made at the BE stage. Over and above this additional allocation of Rs 4000 crore has been made during the first supplementary demands for grants.
- (b): The framework for implementation of SSA program in the XI Plan provided for a graded sharing pattern between the Centre and State. For implementation of the revised RTE-SSA program the Government is considering a revised fund sharing pattern.
- (c): As stated in (a) above, necessary allocation for the current year has already been made. The requirement would again be re-assessed at the next budgetary stage.